

**Sixteenth Loksabha**

&gt;

Title : Motion to consider Amendments made by Rajya Sabha to the Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017 (Motion Adopted).

HON. SPEAKER: Now, we take up Item No.37

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): I beg to move:

“That the following amendments made by Rajya Sabha in the Bill further to amend the Requisitioning and Acquisition of Immovable Property Act, 1952 be taken into consideration:-”

**ENACTING FORMULA**

That at page 1, line 1, *for* the word "Sixty-eighth", the word "Sixty-ninth" be *substituted*.

**CLAUSE 1**

That at page 1, line 3, *for* the figure "2017", the figure "2018" be *substituted* .

**CLAUSE 2**

That at page 2, line 9, *for* the figure "2017", the figure "2018" be *substituted* .

That at page 2, line 15, *for* the figure "2017", the figure "2018"

be *substituted*.

Madam, the Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017 was passed by Lok Sabha on 20<sup>th</sup> December, 2017 during the Winter Session. The Rajya Sabha passed the Bill with consequential amendments on 18<sup>th</sup> July, 2018 during the current Session. After the passages of the Bill in Lok Sabha in December, 2017, and the due Bill is taken up in Rajya Sabha in July, 2018, there is a change in the year of the Republic and the year of the amendment. Hence, the present amendments have been brought for giving effect to the consequential amendments.

With your permission, I move, Madam, the following amendments made by Rajya Sabha in the Bill further to amend the Requisitioning and Acquisition of Immovable Property Act, 1952, as passed by Rajya Sabha, be taken into consideration.

HON. SPEAKER: I think, discussion is not necessary as only figures have to be changed.

The question is:

“That the following amendments made by Rajya Sabha in the Bill further to amend the Requisitioning and Acquisition of Immovable Property Act, 1952 be taken into consideration:-”

### ENACTING FORMULA

That at page 1, line 1, *for* the word "Sixty-eighth", the word "Sixty-ninth" be *substituted*.

### CLAUSE 1

2. That at page 1, line 3, *for* the figure "2017", the figure "2018" be *substituted* .**CLAUSE 2**

That at page 2, line 9, *for* the figure "2017", the figure "2018" be *substituted* .

That at page 2, line 15, *for* the figure "2017", the figure "2018"  
be *substituted*.

*The motion was adopted.*

HON. SPEAKER: Now, I shall now put the amendment nos.1 to 4 made by Rajya Sabha together to the vote of the House.

The question is:

### ENACTING FORMULA

That at page 1, line 1, *for* the word "Sixty-eighth", the word "Sixty-ninth" be *substituted*.

### CLAUSE 1

That at page 1, line 3, *for* the figure "2017", the figure "2018" be *substituted* .

**CLAUSE 2**

That at page 2, line 9, *for* the figure "2017", the figure "2018" be *substituted* .

That at page 2, line 15, *for* the figure "2017", the figure "2018"

be *substituted*.

*The motion was adopted.*

HON. SPEAKER: The Minister may now move that the amendments made by Rajya Sabha in the Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017, as passed by Lok Sabha, be agreed to.

SHRI HARDEEP SINGH PURI: Madam, I beg to move:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

HON. SPEAKER: The question is:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

*The motion was adopted.*

HON. SPEAKER: The House stands adjourned to meet again on Wednesday, the 8<sup>th</sup> August, 2018 at 11.00 a.m.

**19 23 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Wednesday, August 8, 2018/Shravana 17, 1940 (Saka).*

\* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

\* Laid on the Table and also placed in Library, See No. LT 9689/16/18.

\* Not recorded.

\* Not recorded.

\* Not recorded.

\* [English](#) translation of the Speech originally delivered in Marathi.

\* English translation of the Speech originally delivered in Punjabi.

\* Not recorded.

\* English translation of the speech originally delivered in Malayalam.

\* English translation of the speech originally delivered in Telugu

\* English translation of the Speech originally delivered in Tamil.

\* Not recorded.

\* Not recorded.

\* English translation of the Speech originally delivered in Tamil.

\* Not recorded.

\* Speech was laid on the Table.

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\* English translation of the Speech originally delivered in Tamil.

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\* English translation of the Speech originally delivered in Bengali.

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\* Not recorded.

\* Introduced with the recommendation of the President.

\*\* Introduced with the recommendation of the President

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